

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No. 23474/2019
(Arising out of impugned final judgment and order dated 27-02-2019
in WC No. 11557/2011 passed by the High Court of Judicature at
Allahabad)

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

KUNWAR SAIN & ORS.

Respondent(s)

(With IA No. 141943/2019 - EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No. 141942/2019 - EXEMPTION FROM FILING
O.T.)

Date : 09-05-2022 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.M. JOSEPH

HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s)

Mr. Sakha Ram Singh Yadav, Sr. Adv.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Anurag Tiwari, Adv.
Mr. Kamendra Mishra, AOR

For Respondent(s)

Mr. Manoj Prasad, Sr. Adv.
Mr. Manoj Kumar Dwivedi, Adv.
Ms. Subhashini Dwivedi, Adv.
Mr. Piyush Dwivedi, AOR
Mr. P. C. Patnaik, Adv.
Mr. Bhupesh Kumar Pathak, Adv.
Mr. Pravin Kumar Kashyap, Adv.
Mr. Prashant Kumar, Adv.
Mr. Ramesh Kumar Sahu, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the matter on 16th August, 2022, as first case.

(NIDHI AHUJA)
AR-cum-PS

(RENU KAPOOR)
BRANCH OFFICER